



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.12.2023

NOTICE

Please take notice that the following matters listed in Court-III on 15.12.2023 will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 915 of 2023 (PH)	Anchor Leasing Pvt. Ltd. Vs. Sejal Realty and Infrastructure Ltd.	Aman Varma	Bansuri Swaragi Manya Hasija
2.	Comp. App. (AT) No. 89 & 90 of 2022 (PH)	Somabhai Damodardas Patel & Ors. Vs. Lincoln Parenteral Ltd.	Henna George	Pooja Mahajan Mahima Singh Vinita Sasidharan

By order of Hon'ble Chairperson

-Sd/-

Registrar